

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/2021/12073/A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Angjeeeta Mahanta,  
Principal Judge, Family Court-III,  
Kamrup(M), Guwahati.

Dated Guwahati, the <sup>th</sup> 20 December, 2024.

Sub:- **Civil vacation.**

Ref:- Your letter No. FCK3/2/14/PJ/390/24 dated 16.12.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **permission to avail 2<sup>nd</sup> half of the civil vacation from 27.12.2024 to 31.12.2024.** The Counsellor, Family Court-III, Kamrup(M), Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-51/2021/12074<sup>-12075</sup> /A, dated , 20-12-24**

Copy forwarded to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**